

**FORM-G**  
**INVITATION FOR EXPRESSION OF INTEREST**  
**FOR JHAMB ENTERPRISES PRIVATE LIMITED**  
**WAS OPERATING IN COTTON PROCESSING INDUSTRY, FAZILKA**  
(Under Regulation 36A (1) of the Insolvency and Bankruptcy (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

<b>RELEVANT PARTICULARS</b>		
1.	Name of the Corporate Debtor along with PAN/CIN/LLP No.	M/s. Jhamb Enterprises Private Limited PAN –AAACJ4165G CIN: U51109PB1992PTC012853
2.	Address of the registered office	<b>Registered office:</b> #172, Industrial Area -A, Ludhiana -Punjab -141001
3.	URL of website	Not Applicable
4.	Details of Place where majority of fixed Assets are located	Ferozepur Road, Fazilka -152123
5.	Installed capacity of main products/ services	No Latest Information is available with us.
6.	Quantity and value of main products/ services sold in last financial year.	No Latest Information is available with us.
7.	Number of employees/ workmen	No Latest Information is available with us
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at:	May be obtained by sending an email to cirp.jhambep1@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	May be obtained by sending an email to cirp.jhambep1@gmail.com
10.	Last date for receipt of expression of interest	23rd November, 2024
11.	Date of issue of provisional list of prospective resolution applicants	3rd December, 2024
12.	Last date for submission of objections to provisional list	8th December, 2024
13.	Date of Issue of final list of prospective resolution applicant	18th December, 2024
14.	Date of Issue of information memorandum, evaluation Matrix and Request for resolution plans to prospective resolution applicants	23rd December, 2024
15.	Last date of Submission of resolution Plans	22nd January, 2025
16.	Process email id to submit Expression of Interest	cirp.jhambep1@gmail.com



**Bhupinder Sethi**  
Resolution Professional  
For Jhamb Enterprises Private Limited (JEPL)  
IBBI/IPA-001/IP-P-02144/2020-2021/13366  
**IBBI Registered Address:** B34-6650/24 B, Street No-2, New Atam Nagar, Jassian Road,  
Haibowal, Ludhiana, Punjab, 141001  
Email Id: [cirp.jhambep1@gmail.com](mailto:cirp.jhambep1@gmail.com) / [ip.brsethi@gmail.com](mailto:ip.brsethi@gmail.com)  
AFA Valid Up to- 31.12.2025  
Phone Number- 9779194490

Date: - 08.11.2024  
Place: - Ludhiana

# ਫਾਰਮ ਜੀ

ਕਾਟਨ ਪ੍ਰਾਸੈਸਿੰਗ ਇੰਡਸਟਰੀ, ਫਾਜ਼ਿਲਕਾ ਵਿਚ ਅਪ੍ਰੈਟ ਕਰਨ ਵਾਲੀ

**ਬੰਬ ਇੰਟਰਪ੍ਰਾਈਜ਼ਿਜ਼ ਪ੍ਰਾਈਵੇਟ ਲਿਮਿਟਿਡ**

ਲਈ ਰੁਚੀ ਦੇ ਪ੍ਰਗਟਾਵੇ ਦਾ ਸੱਚਾ

(ਇਨਸਾਲਵੈਂਸੀ ਐਂਡ ਬੈਂਕਰੁਪਟਸੀ (ਇਨਸਾਲਵੈਂਸੀ ਰੈਜ਼ੋਲਿਊਸ਼ਨ ਪ੍ਰਾਸੈਸ ਫਾਰ ਕਾਰਪੋਰੇਟ ਪਰਸਨਜ਼)

ਰੈਗੂਲੇਸ਼ਨਜ਼ 2016 ਦੇ ਰੈਗੂਲੇਸ਼ਨ 36A (1) ਅਧੀਨ

## ਸਬੰਧਤ ਵੇਰਵਾ

1. ਪਿਨ/ਸਿਨ/ਐਲਐਲਪੀ ਨੰਬਰ ਸਹਿਤ ਕਾਰਪੋਰੇਟ ਡੋਕਟਰ ਦਾ ਨਾਂ	ਮੈ. ਬੰਬ ਇੰਟਰਪ੍ਰਾਈਜ਼ਿਜ਼ ਪ੍ਰਾਈਵੇਟ ਲਿਮਿਟਿਡ PAN: AAACJ4165G CIN: U51109PB1992PTC012853
2. ਰਜਿਸਟਰਡ ਦਫ਼ਤਰ ਦਾ ਪਤਾ	ਰਜਿ. ਦਫ਼ਤਰ: # 172 ਇੰਡ. ਏਰੀਆ-ਏ, ਲੁਧਿਆਣਾ (ਪੰ.)-141001
3. ਯੂਆਰਐਲ ਆਫ ਵੈੱਬਸਾਈਟ	ਲਾਗੂ ਨਹੀਂ
4. ਸਥਾਨ ਦਾ ਵੇਰਵਾ, ਜਿੱਥੇ ਬਹੁਤ ਸਾਰੇ ਡਿਕਸਡ ਅਸਾਸੇ ਸਥਿਤ ਹਨ	ਫਿਰੋਜ਼ਪੁਰ ਰੋਡ, ਫਾਜ਼ਿਲਕਾ-152123
5. ਮੈਨ ਪ੍ਰਾਡਕਟਾਂ/ਸਰਵਿਸਿਜ਼ ਦੀ ਸਥਾਪਤ ਸਮਰੱਥਾ	ਕੋਈ ਹਾਲੀਆ ਜਾਣਕਾਰੀ ਸਾਡੇ ਕੋਲ ਸੁਲੱਭ ਨਹੀਂ
6. ਪਿਛਲੇ ਮਾਲੀ ਸਾਲ ਵਿਚ ਵੇਚੇ ਮੈਨ ਪ੍ਰਾਡਕਟਾਂ/ ਸਰਵਿਸਿਜ਼ ਦੀ ਮਾਤਰਾ ਅਤੇ ਕੀਮਤ	ਕੋਈ ਹਾਲੀਆ ਜਾਣਕਾਰੀ ਸਾਡੇ ਕੋਲ ਸੁਲੱਭ ਨਹੀਂ
7. ਕਰਮਚਾਰੀਆਂ/ਵਰਕਮੈਨ ਦੀ ਸੰਖਿਆ	ਕੋਈ ਹਾਲੀਆ ਜਾਣਕਾਰੀ ਸਾਡੇ ਕੋਲ ਸੁਲੱਭ ਨਹੀਂ
8. ਕ੍ਰੈਡਿਟਰਾਂ ਦੀ ਸੂਚੀ, ਦੋ ਸਾਲ ਦੀ ਅੰਤਿਮ ਸੁਲੱਭ ਮਾਲੀ ਸਟੇਟਮੈਂਟ (ਬੈਂਡਿਊਲ ਸਹਿਤ) ਸਵੈ ਹੋਰ ਵੇਰਵਾ ਇੱਥੇ ਸੁਲੱਭ ਹੈ।	ਈ-ਮੇਲ ਭੇਜ ਕੇ ਇੱਥੋਂ ਪ੍ਰਾਪਤ ਕਰੋ: cirp.jhambep1@gmail.com
9. ਕੌਡ ਦੇ ਸੈਕਸ਼ਨ 25(2) (h) ਦੇ ਅਧੀਨ ਪ੍ਰਸਤਾਵਿਤ ਬਿਨੈਕਾਰਾਂ ਲਈ ਯੋਗਤਾ ਯੂਆਰਐਲ 'ਤੇ ਸੁਲੱਭ:	ਈ-ਮੇਲ ਭੇਜ ਕੇ ਇੱਥੋਂ ਪ੍ਰਾਪਤ ਕਰੋ: cirp.jhambep1@gmail.com
10. ਰੁਚੀ ਦੀ ਅਭਿਵਿਅਕਤੀ ਪ੍ਰਾਪਤ ਕਰਨ ਲਈ ਅੰਤਿਮ ਮਿਤੀ	23.11.2024
11. ਸੰਭਾਵਤ ਪ੍ਰਸਤਾਵਿਤ ਬਿਨੈਕਾਰਾਂ ਦੀ ਆਰਜੀ ਸੂਚੀ ਜਾਰੀ ਕਰਨ ਦੀ ਮਿਤੀ	03.12.2024
12. ਆਰਜੀ ਸੂਚੀ ਸਬੰਧੀ ਇਤਰਾਜ਼ ਜਮ੍ਹਾਂ ਕਰਵਾਉਣ ਲਈ ਅੰਤਿਮ ਮਿਤੀ	08.12.2024
13. ਸੰਭਾਵਤ ਪ੍ਰਸਤਾਵ ਬਿਨੈਕਾਰਾਂ ਦੀ ਫਾਈਨਲ ਸੂਚੀ ਜਾਰੀ ਕਰਨ ਦੀ ਮਿਤੀ	18.12.2024
14. ਸੰਭਾਵਤ ਪ੍ਰਸਤਾਵ ਬਿਨੈਕਾਰਾਂ ਲਈ ਪ੍ਰਸਤਾਵ ਯੋਜਨਾ ਲਈ ਬੈਨਤੀ ਤੇ ਸੂਚਨਾ ਸਿਮਰੰਡਮ, ਮੁੱਲਾਂਕਣ ਮੈਟ੍ਰਿਕਸ ਜਾਰੀ ਕਰਨ ਦੀ ਮਿਤੀ	23.12.2024
15. ਪ੍ਰਸਤਾਵ ਯੋਜਨਾ ਜਮ੍ਹਾਂ ਕਰਵਾਉਣ ਦੀ ਅੰਤਿਮ ਮਿਤੀ	22.01.2025
16. ਰੁਚੀ ਦੀ ਅਭਿਵਿਅਕਤੀ ਜਮ੍ਹਾਂ ਕਰਵਾਉਣ ਲਈ ਪ੍ਰਾਸੈਸ e-mail ID	cirp.jhmbep1@gmail.com

ਸਹੀ/- ਡੁਪਿੰਦਰ ਸੇਠੀ

ਪ੍ਰਸਤਾਵ ਪ੍ਰੋਵੈਬਨਡ

ਥਾ: ਬੰਬ (Jhamb) ਇੰਟਰਪ੍ਰਾਈਜ਼ਿਜ਼ ਪ੍ਰਾਈਵੇਟ ਲਿਮਿਟਿਡ (ਜੇਈਪੀਐਲ)

IBBI/IPA-001/IP-P-02144/2020-2021/13366

ਆਈਬੀਬੀਆਈ ਰਜਿਸਟਰਡ ਪਤਾ: ਥੀ 34-6650/24-ਬੀ, ਸਟ੍ਰੀਟ ਨੰ. 2,

ਨਿਊ ਆਰਮ ਨਗਰ, ਜੱਸੀਆਂ ਰੋਡ, ਹੈਬੋਵਾਲ, ਲੁਧਿਆਣਾ, ਪੰਜਾਬ-141001

Email Id: cirp.jhambep1@gmail.com/ip.brsethi@gmail.com

ਮਿਤੀ: 08.11.2024

ਥਾ: ਲੁਧਿਆਣਾ

AFA Valid upto: 31.12.2025

Phone Number: 9779194490

**FORM-G**

**INVITATION FOR EXPRESSION OF INTEREST FOR  
JHAMB ENTERPRISES PRIVATE LIMITED  
WAS OPERATING IN COTTON PROCESSING INDUSTRY, FAZILKA**  
(Under Regulation 36A (1) of the Insolvency and Bankruptcy (Insolvency Resolution  
Process for Corporate Persons) Regulations, 2016)

**RELEVANT PARTICULARS**

1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	M/s. Jhamb Enterprises Private Limited PAN: AAACJ4165G CIN: U51109PB1992PTC012853
2.	Address of the registered office	Registered Office: #172, Industrial Area -A, Ludhiana -Punjab -141001
3.	URL of website	Not applicable
4.	Details of place where majority of fixed assets are located	Ferozepur Road, Fazilka -152123
5.	Installed capacity of main products/ services	No Latest Information is available with us
6.	Quantity and value of main products/ services sold in last financial year	No Latest Information is available with us
7.	Number of employees/ workmen	No Latest Information is available with us
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at:	May be obtained by sending an email to cirp.jhambep1@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	May be obtained by sending an email to cirp.jhambep1@gmail.com
10.	Last date for receipt of expression of interest	23.11.2024
11.	Date of issue of provisional list of prospective resolution applicants	03.12.2024
12.	Last date for submission of objections to provisional list	08.12.2024
13.	Date of issue of final list of prospective resolution applicants	18.12.2024
14.	Date of issue of information memorandum, evaluation matrix & request for resolution plans to prospective resolution applicants	23.12.2024
15.	Last date for submission of Resolution Plans	22.01.2025
16.	Process email id to submit Expression of Interest	cirp.jhambep1@gmail.com

sd/-  
**Bhupinder Sethi**  
Resolution Professional  
For Jhamb Enterprises Private Limited (JEPL)  
IBBI/IPA-001/IP-P-02144/2020-2021/13366  
**IBBI Registered Address:** B34-6650/24 B, Street No. 2, New Atam Nagar,  
Jassian Road, Haibowal, Ludhiana, Punjab, 141001  
**Email Id:** cirp.jhambep1@gmail.com / ip.brsethi@gmail.com

Date: 08.11.2024

Place: Ludhiana

AFA Valid upto: 31.12.2025

Phone Number 9779194490